

(c) No, Sir. The Transportation/ service contract did not specify that the ticket would be issued annually for Delhi/London/Delhi. Transportation for the value of the contract was available to the party on all international routes operated by Air India excluding certain sectors where Transportation service contract arrangements were not applicable.

(d) Yes, Sir. Four tickets were issued to the concerned party on the following sectors:—

- | | |
|---|------------|
| (i) Delhi/London/Delhi | Two ticket |
| (ii) Delhi/Bombay/Sydney/
Bombay/Delhi | One ticket |
| (iii) Delhi/Frankfurt/London/
Delhi | One ticket |

Change in Import Licence Policy of Wattle Extracts used in Leather Industry

1525. SHRI K. LAKKAPPA: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that Government have changed the import of wattle extracts used in Leather Industry from open general licence to restricted list;

(b) what are the reasons for this change;

(c) is it true that this change has crippled the Leather Industry and the small tanners in the country;

(d) whether Government have received representations from leather associations all over the country for restoration of the old policy; and

(e) if so, what action Government have taken or propose to take in the matter?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Yes, Sir.

(b) The import has been restricted having regarding to indigenous production.

(c) Government have no such information.

(d) Yes, Sir.

(e) Government have not considered it necessary to restore the earlier Open General Licence facility of import at this stage.

Representation made by all India Defence Accounts Employees Association

1526. SHRI A. NEELALOHITHA-DASAN: Will the Minister of FINANCE be pleased to state:

(a) whether Government have received a representation from the All India Defence Accounts Employees Association;

(b) what are their demands; and

(c) what action has been taken by Government on it?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) A number of representations are received in the normal course from the All India Defence Accounts Employees Association, both from the Headquarters Organisation and its branches spread all over the country. These relate to various general issues or individual specific cases and are dealt with by the Department in the normal manner.

Presumably the reference is to a representation dated 8th March, 1980 from Joint Action Council South Zone, Trivandrum, forwarded by the Hon'ble Member on the 24th March, 1980.

(b) The demand made therein is for opening new offices/upgrading some of the existing offices of the Defence Accounts Department in the South to enable more employees from the South to be posted to their home States.

(c) The matter is under examination.